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Title: Papers laid on the Table of House by members/Ministers.

THE MINISTER OF CULTURE AND MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2003-2004.

(Placed in Library. See No. LT 3201/2005)

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Capital Region Planning Board, New Delhi, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Capital Region Planning Board, New Delhi, for the year 2003-2004, together with Audit Report thereon.

(4) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 3202/2005)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Kolkata, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Museum, Kolkata, for the year 2003-2004.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library. See No. LT 3203/2005)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sangeet Natak Akademi, New Delhi, for the year 2003-2004.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library. See No. LT 3204/2005)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the North Central Zone Cultural Centre, Allahabad, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Central Zone Cultural Centre, Allahabad, for the year 2003-2004.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library. See No. LT 3205/2005)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library, Rampur, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rampur Raza Library, Rampur, for the year 2003-2004.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library. See No. LT 3206/2005)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2003-2004.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library. See No. LT 3207/2005)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Victoria Memorial Hall, Kolkata, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Victoria Memorial Hall, Kolkata, for the year 2003-2004.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library. See No. LT 3208/2005)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2003-2004.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library. See No. LT 3209/2005)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI OSCAR FERNANDES): Sir, I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Kolkata, for the year 2004-2005, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Statistical Institute, Kolkata, for the year 2004-2005.

(Placed in Library. See No. LT 3210/2005)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): I beg to lay on the Table:-

(1) A copy of the Union Public Service Commission (Exemption for Consultation) Second Amendment Regulations, 2005 (Hindi and English versions) published in Notification No. G.S.R. 349 in Gazette of India dated the 8<sup>th</sup> October, 2005 under article 320 (5) of the Constitution.

(Placed in Library. See No. LT 3211/2005)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:-

(i) The Indian Police Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 2004 published in Notification No. G.S.R. 2(E) in Gazette of India dated the 3<sup>rd</sup> January, 2005.

(ii) The Indian Police Service (Pay) Sixth Amendment Rules, 2004 published in Notification No. G.S.R. 3(E) in Gazette of India dated the 3<sup>rd</sup> January, 2005.

(iii) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 2005 published in Notification No. G.S.R. 253 in Gazette of India dated the 30<sup>th</sup> July, 2005.

(iv) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 2005 published in Notification No. G.S.R. 222 in Gazette of India dated the 9<sup>th</sup> July, 2005.

- (v) The Indian Police Service (Pay) Second Amendment Rules, 2004 published in Notification No. G.S.R. 254 in Gazette of India dated the 30<sup>th</sup> July, 2005.
- (vi) The Indian Administrative Service (Fixation of Cadre Strength) Amendment Regulations, 2005 published in Notification No. G.S.R. 224 in Gazette of India dated the 9<sup>th</sup> July, 2005.
- (vii) The Indian Administrative Service (Pay) Amendment Rules, 2005 published in Notification No. G.S.R. 225 in Gazette of India dated the 9<sup>th</sup> July, 2005.
- (viii) The Indian Administrative Service (Pay) Second Amendment Rules, 2005 published in Notification No. G.S.R. 223 in Gazette of India dated the 9<sup>th</sup> July, 2005.
- (ix) The Indian Administrative Service (Pay) Amendment Rules, 2004 published in Notification No. G.S.R. 428 in Gazette of India dated the 18<sup>th</sup> December, 2004.
- (x) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 2003 published in Notification No. G.S.R. 425 in Gazette of India dated the 18<sup>th</sup> December, 2004.
- (xi) The Indian Administrative Service (Pay) Second Amendment Rules, 2003 published in Notification No. G.S.R. 426 in Gazette of India dated the 18<sup>th</sup> December, 2004.
- (xii) The Indian Administrative Service (Fixation of Cadre Strength) Amendment Regulations, 2004 published in Notification No. G.S.R. 427 in Gazette of India dated the 18<sup>th</sup> December, 2004.
- (xiii) The Indian Police Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 2004 published in Notification No. G.S.R. 845 (E) in Gazette of India dated the 31<sup>st</sup> December, 2004.
- (xiv) The Indian Police Service (Pay) Fifth Amendment Rules, 2004 published in Notification No. G.S.R. 846(E) in Gazette of India dated the 31<sup>st</sup> December, 2004.

(3) Statement (Hindi and English versions) showing reasons for delay laying the papers mentioned at item No. (xiii) of (2) above.

(Placed in Library. See No. LT 3212/2005)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Bhandar, New Delhi, for the year 2004-2005 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Bhandar, New Delhi, for the year 2004-2005.

(Placed in Library. See No. LT 3213/2005)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Civil Services Officers Institute, New Delhi, for the year 2004-2005 alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Civil Services Officers Institute, New Delhi, for the year 2004-2005.

(Placed in Library. See No. LT 3214/2005)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 2004-2005 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Public Administration, New Delhi, for the year 2004-2005.

(Placed in Library. See No. LT 3215/2005)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Council for Research in Homoeopathy, New Delhi, for the year 2004-2005, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Homoeopathy, New Delhi, for the year 2004-2005.

(Placed in Library. See No. LT 3216/2005)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 2004-2005 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Delhi Tuberculosis Centre, New Delhi, for the year 2004-2005.

(Placed in Library. See No. LT 3217/2005)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Lala Ram Sarup Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2004-2005 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lala Ram Sarup Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2004-2005.

(Placed in Library. See No. LT 3218/2005)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Indian Medicine, New Delhi, for the year 2004-2005 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Indian Medicine, New Delhi, for the year 2004-2005.

(Placed in Library. See No. LT 3219/2005)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS & INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD):  
I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Sanchar Nigam Limited and the Department of Telecommunication, Ministry of Communications and Information Technology, for the year 2005-2006.

(Placed in Library. See No. LT 3220/2005)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Construction Industry Development Council, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Construction Industry Development Council, New Delhi, for the year 2004-2005.

(Placed in Library. See No. LT 3221/2005)

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